

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.06.2026

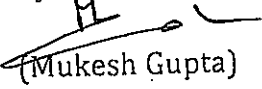
ORDER NO. 69 of 2026

Hon'ble President is pleased to order the sitting commencing from **08.06.2026** until further orders for **CESTAT, Kolkata** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 08.06.2026 to 31.07.2026	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. K. Anpazhakan, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
	Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Customs Division Bench matters
From 03.08.2026 until further orders	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. K. Anpazhakan, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
	Mr. R. Muralidhar, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

- From 08.06.2026 to 31.07.2026, in the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
- From 08.06.2026 to 31.07.2026, whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the Division Bench lists till such time one of the Members rejoins after the leave/tour period.
- From 03.08.2026, the Judicial Members will alternatively sit in the Division Bench every one month. In the event of leave of Judicial Member in the Division Bench, the Judicial Member sitting in the Single Member Bench will sit in the Division Bench. In the event of leave of Technical Member in the Division Bench, the Judicial Member in the Division Bench will also sit in the Single Member Bench.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata /Bar Association, Kolkata /O/o Commissioner (AR), Kolkata /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar